

SPECIAL BENCH

ITEM NO.4

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

MA No.02/2024 IN CP No.394/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S M/S AMITECH TEXTILES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha, Adv. : *For the Liquidator/Mr. Shravan Kumar
Vishnoi present in person*

ORDER

- 1.** Ld. Counsel, Sh. Vipin Kumar Kushwaha representing the Liquidator alongwith Liquidator Sh. Shravan Kumar Vishnoi, present in person seeks a short accommodation to address argument in the matter.
- 2.** Let the matter be adjourned for further hearing on 14th June, 2024 before the Regular Bench.

**-Sd-
(Umesh Kumar Shukla)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

5th June, 2024

*Avaneesh Kumar Singh
(Stenographer)*